

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGESAN
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	P. Jesus Maria Ram.	Counsel for Respondent.	
2	A. S. Richard	cum in person	

ORDER

Counsel representing both the parties are present and stated that the matter has almost been settled between the parties and prayed time for filing joint memo in relation to the compromise and settlement. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

-S-d
K Anantha Padmanabha Swamy
Member (Judicial)

bc